

सत्यमेव जयते विदेश व्यापार महानिदेशालय डीईएस- V अनुभाग

The Meeting No.02-AM-22 dated 27.04.2021 actually held on 27.04.2021 for the licensing year 2021-22 to consider the cases under Para 4.04(a)(1) FTP 2015-20, Duty Exemption Schemes (Chapter-following officers were present:

S. No.	Name of the representatives and their designation	
1.	Shri Kuldeep Singh, Asst. Director-I	Department
2.	Shri Ram Asrey Lal, Consultant	O/o DC(MSME)
3.	Shri Shoigh Kyman C	DGFT
	Shri Shaish Kumar, Consultant	DGFT
1.	Shri Manoj Kumar Meena, Dy. Director	DGFT

## MINUTES of MEETING NUMBER: 02-AM-22 Dt. 27.04.2021

C N 01	
Case No.01	M/s. Shahi Exports Pvt. Ltd. (SPL)
Decision: M/s Chahi E P	F. No. HQRNORMAPPLY00001985/AM-22

**Decision:** M/s. Shahi Exports Pvt. Ltd.vide their application received on 02.04.2020 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under

S.N.	- stand of Export Items	Qty.	Details of Import Items	Qty. Recommended
	Babies Garment (Jacket) (Style No. XN7082) Mad of 100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	1200 Nos.	100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	696 Sq. Mtr.
2	Girls Jacket (Style No. XA7082) Mad of 100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	1275 Nos.	100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	918 Sq. Mtr.
3	Girls Jacket (Style No. XG7082) Mad of 100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	2430 Nos.	100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	2818.80 Sq. Mtr.

मनोज क्रिका सिनामक MONKUMAR MEENA उप हिर्देशक / Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग / Deptt. of Commerce भारत सरकार / Govt. of India

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number

Case No. 02	
	M/s. Shahi Exports Pvt. Ltd. (SPL)
No. 02/AMI-22 dated 27.04.2021	F. No. HQRNORMAPPLY00002473/AM-22

Decision: M/s. Shahi Exports Pvt. Ltd.vide their application received on 03.04.2020 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

S.N. Details of Export Items	Qty.	<b>Details of Import Items</b>	Qty.
Mens Trouser (Style No. 78J3378) Made of 79% Cotton 20% PCW Cotton 1% Elastane Denim Woven Fabric GSM 356 (Tolerance + or - 10%) The copy of the application is being	620 Nos.	79% Cotton 20% PCW Cotton 1% Elastane Denim Woven Fabric GSM 356 (Tolerance + or – 10%)	Recommended 1637 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number

Case No. 03	
	M/s. Shahi Exports Pvt. Ltd. (SPL)
	F. No. HQRNORMAPPLY00001993/AM-22
Decision: M/s Shahi Exports Det Lil il	22 1 00001773/AIVI-22

Decision: M/s. Shahi Exports Pvt. Ltd.vide their application received on 02.04.2020 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

S.N.	Details of Export Items	Qty	Details of Y	
1	Babies Garment (Jacket) (Style No. XN6631) Mad of 100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	1210 Nos.	Details of Import Items 100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	Qty. Recommended 750.20 Sq. Mtr

J KUMAR MEENA शक Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग/Deptt. of Commerce भारत सरकार/Govt. of India

2	Girls Jacket (Style No. XA6631) Mad of 100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	1280 Nos.	100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	960.00 Sq. Mtr.
3	Girls Jacket (Style No. XG6631) Mad of 100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	4590 Nos.	100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	5278.50 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

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Case No. 04	M/s. Shahi Exports Pvt. Ltd. (SPL)
	F. No. HQRNORMAPPLY00001171/AM-22

Decision: M/s. Shahi Exports Pvt. Ltd.vide their application received on 01.04.2020 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

S.N.	Details of Export Items	Qty.	<b>Details of Import Items</b>	O4. D.
1	Ladies Sleeveless Jacket (Style No. XL2857) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	12050 Nos.	100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	Qty. Recommended 14219 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No. 05	M/- CL LID	
NC Mastine N. 004135 and		
NC Meeting No. 02/AM-22 dated 27.04.2021		
<b>Decision:</b> M/s. Shahi Exports Pvt. Ltd.vide their a prior fixation of norms as per provision of Para 4.0	application received on 01 04 2020 1	

prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

S.N.	Details of Export Items	Qty	Details of Import Items	Oty Dans
1	Gents Sleeveless Jacket (Style No. XM2696) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 225	5480 Nos.	100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	Qty. Recommended 1.23 Sq. Mtr./Pc.

Deputy Director व्यापार मंहानिदेशालय D.G.F.T. वाणिज्य विभाग/Deptt. of Commerce भारत सरकार/Govt. of India

(Tolerance	e + or – 10%)			
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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number

Casa No. 06	
Case No. 06	M/s. Shahi Exports Pvt. Ltd. (SPL)
	F. No. HQRNORMAPPLY00001169/AM-22

Decision: M/s. Shahi Exports Pvt. Ltd.vide their application received on 01.04.2020 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

S.N.	Details of Export Items Babies Garment (Jacket)	Qty.	<b>Details of Import Items</b>	Qty. Recommended
	(Style No. XN0594) Mad of 100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	1250 Nos.	100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	725 Sq. Mtr.
2	Boys Jacket (Style No. XD0594) Mad of 100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	1300 Nos.	100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	936 Sq. Mtr.
3	Boys Jacket (Style No. XB0594) Mad of 100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	4850 Nos.	100% Polyester Dyed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	5723 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number

Case No. 07		M/s. Shahi Exports Po	TAL (CDY)
NC Meeting No. 02/AM-22 dated	27.04.2021	F No HOPNORMAN	PPLY00001164/AM-22
<b>Decision:</b> M/s. Shahi Exports Pvt. prior fixation of norms as per provis as per agenda along with other r Committee approved the input output	elevant na	cers As nor CAD	
S.N. Details of Export Items	Qty.	<b>Details of Import Items</b>	Qty. Recommended

हुमार माणा/MAROJ KUMAKIM उप निर्देशका Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग/Deptt. of Commerce भारत सरकार/Govt. of India

Qty. Recommended

1	Babies Garment (Jacket) (Style No. XN9201) Mad of 100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	1190 Nos.	100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	690.20 Sq. Mtr.
2	Boys Jacket (Style No. XD9201) Mad of 100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	1280 Nos.	100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	921.60 Sq. Mtr.
3	Boys Jacket (Style No. XB9201) Mad of 100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	1725 Nos.	100% Polyester Printed Fleece Knitted Fabric GSM 225 (Tolerance + or – 10%)	2035.50 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

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मनोज कुमार मीणा/MANOJ KUMAR MEENA उप विवेशक / Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग/Deptt. of Commerce भारत सरकार/Govt. of India

## Minutes of Meeting No. 02/AM-22 Part-II Dated: 27.04.2021, actually held on Dated 09.06.2021

Case No. 01	
	M/s. Chelsea Mills LLP
NC Meeting No. 02-AM22 Art-II dated 27.04.2021 actually held on 09.06.2021	F. No. HQRNORMAPPLY00106421AM21
Decision: M/s. Chelsea Mills II P vide their and	

Decision: M/s. Chelsea Mills LLP vide their email dated 26.04.2021 has requested for amendment in the decision of norms committee no 01-AM-21 held on 12.04.2021 for export item S.N. 225C, 226C and quantity enhancement in export item S.N. 226C from 2780 Nos. to 4000 Nos. The Committee considered the case as per agenda along with other relevant papers and decided that pro rata enhancement is allowed based on previous norms i.e. 2.75 Sq. Mtr./Pc for Ex No 226C and corrected description of Exp/Imp item are as under:

Exp. No.	Details of Export Items	
225 C	Printed Infant & Girls Dress (Style No. 707971) Made of 100% Cotton Woven Denim Printed Fabric (GSM 183+/-10%)	Details of Import Items  100% Cotton Woven Denim Printed Fabric GSM 183  (Tolerance + or - 10%)
A concerne	Full Sleeve Women Shirt (Tall & Big) (Style No. 749254) Made of 70% Cotton 30% Lyocell Woven <b>Dyed</b> Denim Fabric (GSM 234+/-10%) ed may take necessary action subject to compliance of	70% Cotton 30% Lyocell Woven <b>Dyed</b> Denim Fabric  GSM 234  (Tolerance + or – 10%)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.02	
NC Meeting No. 02-AM22 Art-II dated	M/s. Gokaldas Exports Ltd. (SPL)
27.04.2021 actually held on 09.06.2021	F. No. HQRNORMAPPLY00001748AM22
Decision: M/s. Gokaldas Exports 1td vide the	

Decision: M/s. Gokaldas Exports Ltd vide their letter dated 05.05.2021 has requested for correction/amendment in UOM of import item i.e. 100% Polyester Synthetic Down (Wadding) from 7920 Sq. Mtr. to 7920 Kgs., in the approved norms in meeting no 01-AM-22 dated 12.04.2021. The Committee considered the case as per agenda along with other relevant papers and decided to

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.03	
	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 02-AM22 Art-II dated 27.04.2021 actually held on 09.06.2021	F. No. 01/84/171/00514/AM-21/DES-V
Decision: M/s. Gokaldas Exports I td (SDI)	

Decision: M/s. Gokaldas Exports Ltd (SPL) vide their application dated 5<sup>th</sup> May 2021 has requested for quantity enhancement in export item i.e. Free Climb Pant (Men) (Style No. #0485) from 4000 Nos. to 6000 Nos., in the approved norms in meeting no 07AM-21 dated 09.03.2021. The Committee considered the case as per agenda along with other relevant papers and decided that pro rata enhancement is allowed based on previous approved norms in NC meeting no 07AM-21 dated

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.04	THE CO.
NC Meeting No. 02-AM22 Art-II dated	M/s. Gokaldas Exports Ltd. (SPL)
27.04.2021 actually held on 09.06.2021	F. No. 01/84/171/00515/AM-21/DES-V
Decision: M/s. Gokaldas Exports Ltd (SPL) vido	

Decision: M/s. Gokaldas Exports Ltd (SPL) vide their application dated 5<sup>th</sup> May 2021 has requested for quantity enhancement in export item i. e Free Climb Pant (Mens) (Style No. #0485) from 7500 Nos.

NOJ KUMAR MEENA Per / Deputy Director व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग/Deptt. of Commerce भारत सरकार/Govt. of India

to 10000 Nos., in the approved norms in meeting no 07AM-21 dated 09.03.2021. The Committee considered the case as per agenda along with other relevant papers and decided that pro rata enhancement is allowed based on previous approved norms in NC meeting no 07AM-21 dated

RA concerned may take necessary action subject to compliance of other usual conditions.

मनीज कुनार मोगा/MANOJ KUMAR MEENA उप निदेशक/Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग/Deptt. of Commerce भारत सरकार/Govt. of India